(Office of the Registrar General at Srinagar) ******

ORDER

No: 1510 of 2022/RG

In the interest of administration, the following transfers and postings of the Judicial Officers are hereby ordered:-

Dated: 03.11.2022

District Judges

- 1. Shri Haq Nawaz Zarger, Principal District & Sessions Judge, Ramban is transferred and his services are placed at the disposal of Hon'ble the Chief Justice for his further posting in the High Court.
- 2. Shri T.K. Raina, Principal District & Sessions Judge, Kulgam is transferred and posted as Special Judge, Anti-Corruption, Jammu against the available vacancy.
- 3. Ms. Shazia Tabasum, Principal District & Sessions Judge, Ganderbal is transferred and posted as Principal District and Sessions Judge, Kupwara vice Sh. Tasleem Arif.
- 4. Sh. Tasleem Arif, Principal District & Sessions Judge, Kupwara is transferred and posted as Additional District and Sessions Judge, Srinagar against the available vacancy.
- 5. Sh. Naseer Ahmad Dar, Principal District & Sessions Judge, Anantnag is transferred and posted as Principal District and Sessions Judge, Pulwama against the available vacancy.
- 6. Sh. Suresh Chander Katal, Additional District & Sessions Judge, Udhampur is transferred and posted as Principal District and Sessions Judge, Anantnag vice Sh. Naseer Ahmad Dar.
- 7. Sh. Virender Singh Bhou, Principal District & Sessions Judge, Bhaderwah is transferred and posted as 1st Additional District and Sessions Judge, Jammu against the available vacancy.
- 8. Sh. Rajeev Gupta, Principal Secretary to Hon'ble the Chief Justice is transferred and posted as Member, J&K Special Tribunal Jammu on deputation against the available vacancy.
- 9. Ms. Rupali Ratta, District Judge, LRP, is transferred and her services are placed at the disposal of Hon'ble the Chief Justice for her further posting in the Registry of the High Court.
- 10. Sh. Suneet Gupta, Additional District & Sessions Judge, Doda is transferred and posted as Principal District and Sessions Judge, Bhaderwah vice Sh. Virender Singh Bhou.
- 11. Sh. Ritesh Kumar Dubey, Additional Sessions Judge, Anti-Corruption, Jammu is transferred and posted as Principal District and Sessions Judge, Ganderbal vice Ms. Shazia Tabasum.



- 12. Sh. Ranbir Singh Jasrotia, District Judge, presently posted P.O MACT, Jammu is repatriated from deputation and posted as Principal District & Sessions Judge, Ramban vice Sh. Haq Nawaz Zargar.
- 13. Sh. Aijaz Ahmad Khan, Principal District & Sessions Judge, Kargil is transferred and his services are placed at the disposal of Hon'ble the Chief Justice for his further posting in the Registry of the High Court.
- 14. Sh. Mohd. Ashraf Khan, 1st Additional District & Sessions Judge, Baramulla is transferred and posted as Presiding Officer, MACT Jammu, on deputation, vice Sh. Ranbir Singh Jasrotia.
- 15. Sh. Surjeet Singh Bali, Additional Judge Family Court, Jammu is transferred and posted as District Judge, LRP, High Court Wing Jammu.
- 16. Sh. O.P. Bhagat, Principal District & Sessions Judge, Leh is transferred and posted as Additional Sessions Judge, Anti-Corruption, Jammu vice Sh. Ritesh Kumar Dubey.
- 17. Sh. Mohd. Ashraf Bhat, 2nd Additional District & Sessions Judge, Srinagar is transferred and posted as Principal District and Sessions Judge, Kulgam vice Sh. T.K. Raina.
- 18. Sh. Pradeep Kumar, District Judge, presently posted P.O MACT, Srinagar is repatriated from deputation and posted as Additional Judge Family Court Jammu vice Sh. Surjeet Singh Bali.
- 19. Sh. Amarjit Singh Langeh, Civil Judge (Sr. Division)/Sub-Judge upon his appointment as District Judge on adhoc basis, vide Government order No. 8630-JK (LD) of 2022 dated 13.10.2022, is posted as Additional District & Sessions Judge, Doda vice Sh. Suneet Gupta.
- 20. Ms. Sandeep Kour, Civil Judge (Sr. Division)/Sub-Judge upon her appointment as District Judge on adhoc basis, vide Government order No. 8630-JK (LD) of 2022 dated 13.10.2022, is posted as Additional District & Sessions Judge, Anti-Corruption Court, Srinagar against available vacancy.
- 21. Sh. Amit Gupta, Civil Judge (Sr. Division)/Sub-Judge upon his appointment as District Judge on adhoc basis, vide Government order No. 8630-JK (LD) of 2022 dated 13.10.2022, is transferred and his services are placed at the disposal of Hon'ble the Chief Justice for his further posting in the Registry of the High Court.
- 22. Sh. Sandeep Gandotra, Civil Judge (Sr. Division)/Sub-Judge upon his appointment as District Judge on adhoc basis, vide Government order No. 8630-JK (LD) of 2022 dated 13.10.2022, is posted as Presiding Officer MACT, Srinagar vice Sh. Pradeep Kumar.
- 23. Sh. Anoop Sharma, Civil Judge (Sr. Division)/Sub-Judge upon his appointment as District Judge on adhoc basis, vide Government order No. 8630-JK (LD) of 2022 dated 13.10.2022, his services are placed at the disposal of Hon'ble the Chief Justice for his further posting in the Registry of the High Court.



- 24. Sh. Farooq Ahmad Bhat, Civil Judge (Sr. Division)/Sub-Judge upon his appointment as District Judge on adhoc basis, vide Government order No. 8630-JK (LD) of 2022 dated 13.10.2022, is posted as Presiding Officer, Fast Track Court, Budgam against available vacancy.
- 25. Sh. Shabir Ahmad Malik, Civil Judge (Sr. Division)/Sub-Judge upon his appointment as District Judge on adhoc basis, vide Government order No. 8630-JK (LD) of 2022 dated 13.10.2022, is posted as 1st Additional District & Sessions Judge, Baramulla vice Sh. Mohd. Ashraf Khan.
- 26.Sh. Arvind Sharma, Civil Judge (Sr. Division)/Sub-Judge upon his appointment as District Judge on adhoc basis, vide Government order No. 8630-JK (LD) of 2022 dated 13.10.2022, is posted as Additional District & Sessions Judge, Ganderbal against available vacancy.
- 27. Sh. Yashpaul Sharma, Civil Judge (Sr. Division)/Sub-Judge upon his appointment as District Judge on adhoc basis, vide Government order No. 8630-JK (LD) of 2022 dated 13.10.2022, is posted as Principal District & Sessions Judge, Leh vice Sh. O.P. Bhagat.
- 28. Sh. Amit Sharma, Civil Judge (Sr. Division)/Sub-Judge upon his appointment as District Judge on adhoc basis, vide Government order No. 8630-JK (LD) of 2022 dated 13.10.2022, is posted as Principal District & Sessions Judge, Bandipora against available vacancy.
- 29. Sh. Khursheed-ul-Islam, Civil Judge (Sr. Division)/Sub-Judge upon his appointment as District Judge on adhoc basis, vide Government order No. 8630-JK (LD) of 2022 dated 13.10.2022, is posted as Additional District & Sessions Bandipora, against available vacancy.
- 30. Ms. Arti Mohan, Civil Judge (Sr. Division)/Sub-Judge upon her appointment as District Judge on adhoc basis, vide Government order No. 8630-JK (LD) of 2022 dated 13.10.2022, is posted as Presiding Officer, Fast Track Court (POCSO Cases) Srinagar, against available vacancy.
- 31. Ms. Umi Kulsum, Civil Judge (Sr. Division)/Sub-Judge upon her appointment as District Judge on adhoc basis, vide Government order No. 8630-JK (LD) of 2022 dated 13.10.2022, is posted as Additional District & Sessions Judge, Handwara against available vacancy.
- 32. Sh. Pawan Sharma, Civil Judge (Sr. Division)/Sub-Judge upon his appointment as District Judge on adhoc basis, vide Government order No. 8630-JK (LD) of 2022 dated 13.10.2022, is posted as Additional District & Sessions Judge, Baramulla against available vacancy.
- 33. Sh. Iqbal Ahmad Masoodi, Civil Judge (Sr. Division)/Sub-Judge upon his appointment as District Judge on adhoc basis, vide Government order No. 8630-JK (LD) of 2022 dated 13.10.2022, is posted as Principal District & Sessions Judge, Kargil vice Sh. Aijaz Ahmad Khan.
- 34. Ms. Rainu Dogra, Civil Judge (Sr. Division)/Sub-Judge upon her appointment as District Judge on adhoc basis, vide Government order No. 8630-JK (LD) of 2022 dated 13.10.2022, is posted as 2nd Additional District & Sessions Judge, Srinagar vice Sh. Mohd. Ashraf Bhat.



- 35. Ms. Sudesh Sharma, Civil Judge (Sr. Division)/Sub-Judge upon her appointment as District Judge on adhoc basis, vide Government order No. 8630-JK (LD) of 2022 dated 13.10.2022, is posted as Presiding Officer, Fast Track Court, Doda against available vacancy.
- 36. Ms. Spalzes Angmo, Civil Judge (Sr. Division)/Sub-Judge upon her appointment as District Judge on adhoc basis, vide Government order No. 8630-JK (LD) of 2022 dated 13.10.2022, her services are placed at the disposal of Hon'ble the Chief Justice for her further posting in the Registry of the High Court.
- 37. Sh. Adnan Syed, Civil Judge (Sr. Division)/Sub-Judge upon his appointment as District Judge on adhoc basis, vide Government order No. 8630-JK (LD) of 2022 dated 13.10.2022, is posted as Additional District & Sessions Judge, Samba against available vacancy.
- 38. Sh. Khem Raj, Civil Judge (Sr. Division)/Sub-Judge upon his appointment as District Judge on adhoc basis, vide Government order No. 8630-JK (LD) of 2022 dated 13.10.2022, is posted as Presiding Officer, Fast Track Court, Kupwara against available vacancy.
- 39. Sh. Dinesh Gupta, Civil Judge (Sr. Division)/Sub-Judge upon his appointment as District Judge on adhoc basis, vide Government order No. 8630-JK (LD) of 2022 dated 13.10.2022, is posted as Additional District & Sessions Judge, Udhampur vice Sh. Suresh Kumar Katal.
- 40. Sh. Parvaiz Iqbal, Civil Judge (Sr. Division)/Sub-Judge upon his appointment as District Judge on adhoc basis, vide Government order No. 8630-JK (LD) of 2022 dated 13.10.2022, is posted as Additional District & Sessions Judge, Poonch against available vacancy.

Civil Judges (Senior Division)/Sub Judges

- 1. Sh. Vishaish Kumar Parihar, Civil Judge (Sr. Division)/Sub-Judge, presently attached with Registrar Judicial, High Court Jammu wing is transferred and posted as Chief Judicial Magistrate, Handwara vice Sh. Khurshid-ul-Islam.
- 2. Sh. Mahmud Anwar Al-Nasir, Civil Judge (Sr. Division)/Sub-Judge, presently attached with Registrar Judicial, High Court Srinagar wing is transferred and posted as Chief Judicial Magistrate, Kishtwar vice Sh. Yashpaul Sharma.
- 3. Sh. Prem Sagar, Chief Judicial Magistrate, Doda is transferred and his services are placed at the disposal of Hon'ble the Chief Justice for his further posting in the Registry of the High Court.
- 4. Ms. Archana Charak, Joint Registrar Inspection, High Court Wing Jammu is transferred and posted as Chief Judicial Magistrate, Reasi vice Ms. Sudesh Sharma.
- Sh. Manoj Parihar, Sub-Judge Katra, is transferred and posted as Chief Judicial Magistrate, Udhampur vice Sh. Bashir Ahmad Munshi.

- 6. Sh. Bashir Ahmad Munshi, Chief Judicial Magistrate, Udhampur, is transferred and posted as Chief Judicial Magistrate, Ramban vice Ms. Anjum Ara.
- 7. Sh. Raja Tasleem, Chief Judicial Magistrate Anantnag, is transferred and posted as Chief Judicial Magistrate, Srinagar vice Sh. Farooq Ahmad Bhat.
- 8. Sh. Manjeet Rai, City Judge, Jammu, is transferred and posted as Chief Judicial Magistrate, Rajouri vice Sh. Amit Sharma.
- 9. Ms. Anjum Ara, Chief Judicial Magistrate, Ramban, is transferred and posted as Chief Judicial Magistrate, Jammu vice Sh. Amarjit Singh Langeh.
- 10. Ms. Rajni Sharma, Secretary, District Legal Services Authority, Udhampur, is transferred and posted as Special Mobile Magistrate (Traffic), Jammu vice Sh. Adnan Syed.
- 11. Sh. Vinod Kumar, Civil Judge (Sr. Division)/Sub-Judge, LRP High Court Jammu Wing, is transferred and posted as Electricity Magistrate, Jammu vice Ms. Arti Mohan.
- 12. Sh. Mansoor Ahmad Lone, Sub-Judge Baramulla, is transferred and posted as Chief Judicial Magistrate, Pulwama vice Sh. Sandeep Gandotra.
- 13. Sh. Parveen Pandoh, Municipal Magistrate, Jammu, is transferred and his services are placed at the disposal of Hon'ble the Chief Justice for his further posting in the Registry of the High Court.
- 14. Sh. Faizan-ul-Haq Iqbal, Chief Judicial Magistrate, Sopore, is transferred and posted as Chief Judicial Magistrate, Anantnag vice Sh. Raja Mohd. Tasleem.
- 15. Sh. Noor Mohammad Mir, Secretary, District Legal Services Authority, Srinagar, is transferred and posted as Chief Judicial Magistrate, Budgam vice Sh. Shabir Ahmad Malik.
- 16. Ms. Swati Gupta, Civil Judge (Sr. Division)/Sub-Judge, LRP, High Court Wing Jammu, is transferred and posted as Chief Judicial Magistrate, Kathua vice Ms. Sandeep Kour.
- 17. Sh. Adil Mushtaq, Special Mobile Magistrate Anantnag, is transferred and posted as Chief Judicial Magistrate, Sopore, vice Sh. Faizan-ul-Haq Iqbal.
- 18. Ms. Fozia Paul, Secretary, District Legal Services Authority, Budgam, is transferred and posted as Secretary District Legal Services Authority, Srinagar vice Sh. Noor Mohammad Mir.
- 19. Ms. Mehreen Mushtaq, Secretary, District Legal Services Authority, Kulgam, is transferred and posted as Municipal Magistrate, Srinagar vice Sh. Meyank Gupta.
- 20. Sh. Feroz Ahmad Khan, Secretary, District Legal Services Authority, Shopian, is transferred and posted as Forest Magistrate, Srinagar vice Sh. Iqbal Ahmad Masoodi.



- 21. Sh. Imran Hussain Wani, Secretary, District Legal Services Authority, Kishtwar, is transferred and posted as Sub-Judge Vailoo vice Sh. Manzoor Hussain.
- 22. Ms. Preet Simran Koul, Special Mobile Magistrate, Udhampur, is transferred and posted as Chief Judicial Magistrate Samba vice Sh. Arvind Sharma.
- 23. Sh. Fayaz Ahmad Qureshi, Judge Small Causes Court, Srinagar, is transferred and posted as Chief Judicial Magistrate, Gandarbal vice Ms. Umi Kulsum.
- 24. Sh. Sheikh Gowher Hussain, Special Mobile Magistrate, Pulwama, is transferred and posted as Special Mobile Magistrate, Budgam vice Sh. Jehangir Bakshi.
- 25. Ms. Geeta Kumari, Sub-Judge, Nowshera, is transferred and posted Chief Judicial Magistrate, Doda vice Sh. Prem Sagar.
- 26. Sh. Javed Rana, Sub-Judge, Trehgam, is transferred and posted Special Mobile Magistrate, Poonch vice Sh. Sarfaraz Nawaz.
- 27. Sh. Jehangir Bakshi, Special Mobile Magistrate, Budgam, is transferred and posted as Special Mobile Magistrate (Traffic), Srinagar vice Sh. Parvaiz Iqbal.
- 28. Ms. Tabassum, Secretary, District Legal Services Authority, Ganderbal, is transferred and posted as Judge Small Causes Court, Srinagar vice Sh. Fayaz Ahmad Qureshi.
- 29. Ms. Anjana Rajput, Special Mobile Magistrate, Kathua, is transferred and posted as Sub-Judge, Nowshera vice Ms. Geeta Kumari.
- 30. Sh. Munish Kumar Manhas, Special Mobile Magistrate, Bhaderwah, is transferred and posted as Special Mobile Magistrate (P&T), Jammu vice Sh. Khem Raj.
- 31. Sh. Wajahat Hussain, Secretary, District Legal Services Authority, Poonch, is transferred and posted as Secretary, District Legal Services Authority, Rajouri.
- 32. Sh. Surinder Kumar Thappa, Secretary, District Legal Services Authority, Rajouri, is transferred and posted as Special Mobile Magistrate, Kathua vice Ms. Anjana Rajput.
- 33. Sh. Sarfaraz Nawaz, Special Mobile Magistrate Poonch, is transferred and posted as Special Mobile Magistrate Anantnag vice Sh. Adil Mushtaq.
- 34. Sh. Tsewang Phunsong, Chief Judicial Magistrate Kargil, is transferred and posted as Chief Judicial Magistrate Leh vice Sh. Spalzes Angmo.
- 35. Sh. Manzoor Hussain, Sub-Judge, Vailoo, is transferred and posted as Sub-Judge, Baramulla vice Sh. Mansoor Ahmad Lone.
- 36. Ms. Phunsog Angmo, Special Mobile Magistrate Leh, is transferred and posted as Chief Judicial Magistrate Kargil vice Sh. Spalzes Angmo.
- 37. Sh. Meyank Gupta, Municipal Magistrate, Srinagar, is transferred and posted as Municipal Magistrate Jammu vice Sh. Parveen Pandoh.

- 38. Ms. Rekha Kapoor, Secretary, District Legal Services Authority, Reasi, is transferred and posted as Secretary, District Legal Services Authority, Samba vice Sh. Slahuddin Ahmed.
- 39. Ms. Pooja Raina, Secretary, District Legal Services Authority, Kathua, is transferred and posted as City Judge, Jammu vice Sh. Manjeet Rai.
- 40. Ms. Pooja Gupta, Secretary, District Legal Services Authority, Ramban, is transferred and posted as Sub-Judge, Jammu vice Ms. Renu Dogra.
- 41. Ms. Fariqa Nazir, Secretary, District Legal Services Authority, Bandipora, is transferred and posted as Special Mobile Magistrate (P&T), Srinagar vice Sh. Sunil Kumar.
- 42. Sh. Salahuddin Ahmed, Secretary, District Legal Services Authority, Samba, is transferred and posted as Special Mobile Magistrate Udhampur vice Ms. Preet Simran Kour.
- 43. Ms. Nusrat Ali, Joint Registrar Inspection, High Court Wing Srinagar, is transferred and posted as Secretary, District Legal Services Authority, Ganderbal vice Ms. Tabassum.
- 44. Sh. Sunil Kumar, Special Mobile Magistrate (P&T), Srinagar, is transferred and posted as Sub-Judge, Katra vice Sh. Manoj Parihar.

The charge of the vacant Court/Secretary DLSA mentioned under Column (ii) below is assigned to the Presiding Officer of the Court shown against each such vacant Court/Secretary DLSA under Column (iii) in the table below:-

S.No. (i)	Name of the Court (ii)	Charge held by (iii)	
1.	Secretary DLSA, Udhampur.	Secretary DLSA, Jammu.	
2.	Special Mobile Magistrate, Pulwama.	Chief Judicial Magistrate, Pulwama.	
3.	Secretary DLSA, Budgam.	Secretary DLSA, Srinagar.	
4.	Secretary DLSA, Kulgam.	Secretary DLSA, Anantnag.	
5.	Secretary DLSA, Shopian.	Secretary DLSA, Pulwama.	
6.	Secretary DLSA, Kishtwar.	Secretary DLSA, Bhaderwah.	
7.	Sub-Judge, Trehgam	Sub-Judge, Kupwara.	
8.	Special Mobile Magistrate, Bhaderwah.	Sub-Judge, Bhaderwah.	
9.	Secretary DLSA, Poonch.	etary DLSA, Poonch. Secretary DLSA, Rajouri.	
10.	Special Mobile Magistrate, Poonch	Chief Judicial Magistrate, Poonch.	
11.	Special Mobile Magistrate Leh & Secretary, DLSA Leh.	Chief Judicial Magistrate, Leh.	
12.	Secretary, DLSA Kargil.	Chief Judicial Magistrate, Kargil.	



13.	Secretary, DLS	A, Reasi.	Sub-Judge, Katra.
14.	Secretary, DLS	A, Kathua	Secretary, DLSA, Samba
15.	Secretary, DLS	A, Ramban	Sub-Judge, Batote.
16.	Secretary, Bandipora	DLSA,	Secretary, DLSA, Ganderbal

- Note (i) The Officers sent on deputation shall report to the Registrar Judicial, High Court of J&K, Srinagar/Jammu till their deputation orders are received from the Government.
- Note (ii) The transferee Officers shall handover the charge to any other available Judicial Officer/Revenue Officer and shall report to new place of posting.

By Order.

(Sanjeev **G**upta) Registrar General

Dated: 03.11.2022

No:37536-96/RG/GS

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,

2.	Secretary to Hon'ble Mr/Mrs. Justice
for information of their Lordships.	

- 3. Secretary to the Govt. Department of LJ&PA, Civil Secretariat, Srinagar.
- 4. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
- 5. Registrar Rules, High Court of J&K and Ladakh, Srinagar
- 6. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar,
- 7. All Principal District & Sessions Judges of UTs of J&K and Ladakh.
- 8. Concerned Judicial Officers, ______ for information and n/a.
- 9. CPC-eCourts, High Court of J&K, Jammu for uploading the same on the official website of the High Court.
- 10. Director Finance, High Court of J&K and Ladakh, Srinagar.
- 11. Account Officers of both the wings of the High Court of J&K and Ladakh.
- 12. In-Charge Librarian, High Court of J&K, Jammu/Srinagar for information and keeping the record of the same.
- 13. In-charge Statistical, High Court of J&K and Ladakh Main Wing, Srinagar, for information and n/a.
- 14. Office file.

Registrar General